

SPECIAL BENCH

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

123

Appeal No.446/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> AUGUST, 2018, 10:30 A.M

Name of the Company	Mahavidya Dealers Pvt Ltd.-Vs-ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AKASH SHARMA, PCS

Petitioner

Akash Sharma  
23.8.18

ORDER

Ld. Pr.CS for the Appellant appears and files affidavit of service proving service of notice to RoC. RoC filed report and rejoinder, to be filed by the Ld. Counsel for the Appellant during the course of the day.

List the matter for hearing on 08.10.2018.

sd

(Jinan K.R.)  
Member(J)